MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COM-PANY AFFAIRS : (SHRI RANGARAJAN KUMARAMANGALAM); (a) to (d). The matter concerning standard of legal education was considered by the Legal Education Committee of the Bar Council of India at its meeting held on 4.10.1991 and it was decided to request the University Grants Commission to call a conference of the academicians, representatives of the committee, the Bar Council and Law Teachers to consider the matter so that steps to improve the legal education be taken. The Government would take further action in the light of decision as may be taken by the Bar Council of India.

Export orders obtained By Tobacco Board

4879. SHRI M.V.V.S. MURTHY: Will the Minister of COMMERCE be pleased to state:

(a) the export orders obtained by the Tobacco Board during 1990-91;

(b) whether all the orders have been cleared; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MIN-ISTER OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Export orders are obtained by the exporters directly, and not by the Tobacco Board.

(b) and (c). Do not arise .

[Translation]

Production and Smuggling of Narcotics in Rajasthan

4880. SHRI KUNJEE LAL : Will the Minister of FINANCE be pleased to state : (a) whether the Jhalawar district of Rajasthan is a centre for the production of opium and other narcotices ; and

(b) if so, the steps taken or proposed to be taken by the Government to check the production and smuggling of narcotics in Jhalawar?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Cultivation of opium is undertaken in the notified tracts in the Jhalawar district of Rajasthan under strict licensing control and supervision of the central Bureau of Narcotics. The said district is however, not a centre for production of other narcotics.

(b) Drug enforcement agencies keep strict vigil and stringent penal measures have been provided in the Narcotic Drugs and Psycho tropic Substances Act, 1985 to check such smuggling.

[English]

Achievements of National Sericulture Project

4881. SHRI SYED SHAHABUDDIN : Will the Minister of TEXTILES be pleased to state;

(a) the targets and achievements of the National Sericulture project in terms of additional acreage brought under mulberry cultivation and worm rearing, the additional production of coccons and the additional reeling capacity established;

(b) the number of additional families and persons involved in silk production at various stages ;

(c) the total financial assistance given by the world bank and the amount spent by March, 31,1992 ;